

[*Translation*]

Doubling of Kidal-Badharwa Railway Line

6293. SHRI JANARDAN YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether the work for doubling Kidal-Badharwa railway line in Bihar has been started;

(b) if so, the progress made so far in this regard; and

(c) the time by which this work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). There is no railway line known as Kidal-Badharwa in Bihar. There is, however, Kiul-Bhadarwa line on which patch doubling of Kiul-Bhagalpur section has been taken up. Out of 75 km approved for doubling, 36 km has been commissioned and the rest is expected to be commissioned during 1991-92.

[*English*]

Introduction of New Trains on Delhi-Saharanpur Route

6294. SHRI HARPALSINGH PAJWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce new trains on Delhi-Saharanpur via-Barot-Shamli railways route:

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether steam engines on this route are proposed to be replaced by Diesel engines;

(d) if so, the trains which would be run by diesel engines; and

(e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Operational and resource constraints.

(c) to (e). It is planned to phase out steam traction by 2000 A.D. This is, however, subject to availability of funds and manufacturing capacity in Railway Production Units. The priority in allotment of diesels has been to freight services and long-distance prestigious passenger trains. Therefore, steam engines on Delhi-Saharanpur section will be replaced in due course based on the above factors.

Recovery of Dues of DESU

6295. SHRI P.M. SAYEED: Will the Minister of ENERGY be pleased to state:

(a) whether the Delhi Electric Supply Undertaking has recently launched a campaign to recover the dues from consumers;

(b) if so, the modus operandi and the recoveries made upto March, 1990; and

(c) whether DESU has presented advance bills to consumers worked out on average consumption and if so, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Regular prescribed procedure is being followed by DESU for raising the bills, payment of bills by the consumers and issue of notices for disconnection in cases of persistent default in making the payments. Though the recovery of dues from the consumers is pushed vig-